

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION NO. 275
TO BE ANSWERED ON 02nd DECEMBER, 2025

RABIES BY DOGS

275. ADV DEAN KURIAKOSE:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री
be pleased to state:

- (a) whether the Government is aware of the total number of men/women and children who have been bitten by dogs during the last five years;
- (b) the number of people who have died as a result of dog bites, State-wise;
- (c) the amount of funds sanctioned under the Animal Birth Control(ABC), State-wise; and
- (d) whether any funds/grants have been sanctioned by the Government to NGO's during the last five years and if so, the details thereof?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) & (b): National Centre for Disease Control (NCDC) under Ministry of Health & Family Welfare (MoHFW) implements the National Rabies Control Programme (NRCP) for prevention and control of Rabies. The strategies of National Rabies Control Programme are to conduct training on appropriate animal bite management, prevention and control of Rabies, surveillance and intersectoral coordination, strengthening surveillance of Animal Bites, provision of procurement of Anti-Rabies Vaccine for animal bite victims through the National Free Drug Initiative and Information, Education & Communication (IEC) activities to create awareness.

Further, to effectively control Rabies, “National Action Plan For Dog Mediated Rabies Elimination (NAPRE)” has been launched by MoHFW along with Ministry of Fisheries, Animal Husbandry & Dairying, Government of India. The details about present status of implementation of activities envisaged under NAPRE can be seen at-

<https://rabiesfreeindia.mohfw.gov.in/resources/uploads/PageContentPdf/169391359514.pdf>

(c) The dog population management is the mandate of the local bodies. The Central Government has framed Animal Birth Control Rules, 2023. According to the said Rules, the Local Authorities are mandated for establishment of infrastructure for the Animal Birth Control Cen

ters. The requisite funds are provided by the State and Union Territory Government based on the budget provision.

(d) The Animal Welfare Board of India (AWBI) has provided financial assistance to the recognized animal welfare organizations / Gashalas who are sheltering the stray/injured /sick animals in their shelter under the following schemes under (a) Regular and Rescue Cattle Grant(b) Scheme for Shelter House for looking after the animals, (c) Scheme for Provision of Ambulance Services to Animals in Distress, (d) Scheme for Birth Control and Immunization of stray Dogs, (e) Scheme for Relief to Animals during Natural Calamities. Details of fund released to the AWOs during last 5 years are as under:

	Shelter House Grant		Regular & Cattle Rescue Grant	
	Amount	AWO	Amount	AWO
2020-2021	1,50,00,000	15	1,30,00,000	182
2021-2022	1,50,00,000	16	1,99,00,000	176
2022-2023	70,03,535	7	4,45,00,000	296
2023-2024	42,22,048	4	4,08,20,675	273
2024-2025	30,24,826	3	39,98,350	28
Total	4,42,50,409	45	12,22,19,025	955

	Ambulance Grant		ABC Grant		Natural Calamity Grant	
	Amount	AWO	Amount	AWO	Amount	AWO
2020-2021	49,41,800	11	2,12,265	1	2,00,000	3
2021-2022	48,56,650	11	0		0	
2022-2023	48,65,694	11	0		5,00,000	1
2023-2024	0	0	0	0	0	0
2024-2025	0	0	0	0	0	0
Total	1,46,64,044	33	2,12,265	1	7,00,000	4
